

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 903 of 2019

CORAM: HON'BLE MR. JUSTICE ANANDA SEN

(Through Video Conferencing)

Order No. 06: Dated: 25th June, 2020

Per Ananda Sen, J.:

List this case after normalcy of Court work is restored post Covid-2019.

(ANANDA SEN, J.)

MM